

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
REFERRAL BENCH

ITEM No.301

TP 01 of 2021 CP No.112/KB/2021

Under Section 241(1), 242(4) r.w 244(1) of the Companies Act, 2013

IN THE MATTER OF:

COMMITTEE OF ADMINISTRATORS PENDENTE LITEApplicant

V/s.

INSIL CO AGENTS LIMITEDRespondent

Order delivered on ..14/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

PRESENT:

- For the Applicant No.1 : Mr. Joy Saha, Sr Adv, Mr. Avishek Guha, Adv, Mr. Rajat Gupta, Adv, Mr. Yash Deora, Adv and Mr. Ishaan Saha, Adv.
- For the Applicant No.2 : Mr. Jishnu Saha, Sr Adv, Mr. Bhavik Lalan, Adv, Ms. Somali Mukhopadhyay, Adv and Mr. Ritoban Sarkar, Adv
- For the Respondent No.1 : Mr. Arun Kathpalia, Sr. Adv, Mr Sayan Roy Chowdhury, Adv., Mr Satyaki Mukherjee,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No.2 : Mr. Shaunak Mitra,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv., Mr. Anuj K Trivedi.
- For the Respondent No. 3: Ms Manju Bhuteria,Adv., Mr. Paritosh Sinha, Adv.,Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No. 4: Ms Manju Bhuteria,Adv., Mr Sarvapriya Mukherjee,Adv., Mr Deepan Sarkar,Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No. 5: Ms Manju Bhuteria,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the R-1 & R-6 : Sr. Adv. Mr. Arvind Nayar, Adv. Mr. Rajarshi Dutta, Mr. Sankarsan Sarkar, Adv., Mr. Akshay Joshi, Adv., Ms. Pritha Basu, Adv., Mr. Akash Agarwal, Adv., Mr. Debartha Chakraborty, Adv.
- For the Respondent No. 7 : Mr. Debanjan Mandal, Adv, Mr Sanjiv Kr. Trivedi, Adv, Mr Kunal Minani, Adv, Ms. Iram Hassan, Adv, Mr. Sanket Sarawgi, Mr. Kartikey Bhatt, Adv., Mr. Soumya Ray Chowdhury, Adv., Mr. Kunal Vajani, Adv., Mr. Shubhang Tandon, Adv. and Ms. Mahima Cholera, Adv.

ORDER

Learned Sr. Counsel, Mr. Ramji Srinivasan concluded arguments for Respondent No. 2.

List for arguments on behalf of Respondent Nos. 3-5 on 21.11.2022 at 3 PM.

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**